

(c) whether it is also a fact that last time CGHS had accepted Affidavit as residential proof from those who do not have residential proof;

(d) if so, why CGHS is not accepting Affidavit as residential proof now;

(e) whether it has come to the notice of the Ministry that Government departments are not endorsing applications which do not have residential proof; and

(f) if so, whether Ministry will issue instructions to accept Affidavit as residential proof as employees, in many cases, are facing problem to get residential proof for their family members and dependents?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) to (d) Proof of Residence is required for issuing CGHS cards. However, Affidavits are also accepted in absence of commonly accepted proof of residence.

(e) and (f) CGHS cards in respect of serving employees and their dependent family members are issued on the recommendation of their Administrative Department/Office. It is incumbent upon the Administrative Department/Office to ascertain the residential status of their employee and his family members from their office records and documents submitted by the employee as their proof of residence. They can also accept Affidavits in absence of valid proof of residence.

#### **AIIMS, Rishikesh**

†1320. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the reasons for the slow pace of the construction of All India Institute of Medical Sciences (AIIMS) at Rishikesh;

(b) whether it is a fact that the construction of AIIMS at Rishikesh is getting affected due to the lack of funds;

(c) the total expense likely to be incurred on the construction of AIIMS at Rishikesh along with year-wise, details of funds released for this purpose since its approval till date; and

(d) the details of the measures taken to ensure that the construction of AIIMS at Rishikesh remains unaffected for want of funds in future?

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†Original notice of the question was received in Hindi.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) There have been various technical and administrative reasons for slow pace of construction of AIIMS Rishikesh including variations caused during implementation of the Project and modification in foundation design necessitated to meet actual sub soil condition encountered on earth excavation.

(b) No. Adequate funds have been provided to maintain uninterrupted progress of the AIIMS Rishikesh Project.

(c) The approved cost of the Project is Rs. 860 crore. The year-wise approximate details of release made is as follows:

- i. 2008-09: Rs. 15.52 crore
- ii. 2009-10: Rs. 36.59 crore
- iii. 2010-11: Rs. 86.85 crore
- iv. 2011-12: Rs. 114.68 crore
- v. 2012-13: Rs. 117.83 crore
- vi. 2013-14: Rs. 61.25 crore

(d) Adequate budgetary provisions have been provided for the construction programme.

#### **Use of eco-friendly larvicide to check dengue**

1321. SHRI JAI PRAKASH NARAYAN SINGH:

SHRI SALIM ANSARI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Delhi and National Capital Region (NCR) have witnessed a large number of dengue cases this year

(b) if so, the details thereof;

(c) whether it is also a fact that Iran has developed eco-friendly larvicide, Bio-flash, to control the spread of vector-borne diseases like dengue; and

(d) if so, the reasons for not using this larvicide in Delhi and across NCR to curb dengue in future?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. Delhi has reported 5388 dengue cases this year (till 30th November) and the adjoining districts of UP (G.B. Nagar, Ghaziabad) and Haryana